GOVERNMENT OF RAJASTHAN ADMINISTRATIVE REFORMS DEPARTMENT (RIGHT TO INFORMATION CELL)

No.F 20(84)AR/RTI/2009

Jaipur, dated: 22-08-2019

NOTIFICATION

In exercise of the powers conferred by section 27 of the Right to Information Act, 2005 (Central Act No. 22 of 2005), the State Government hereby makes the following rules further to amend the Rajasthan Right to Information Rules, 2005, namely:-

1. Short title and Commencement.- (1) These rules may be called the Rajasthan Right to Information (Amendment), Rules 2019.

(2) They shall come into force on the date of their publication in the Official Gazzette.

2. Amendment of rule 3.— In rule 3 of the Rajasthan Right to Information Rules, 2005, hereinafter referred to as the said rules, for the existing expression "payable to the public authority.", the expression "payable to the public authority or proper receipt of such fees paid by electronic means to the public authority, if facility for receiving fees through electronic means is available with the public authority." shall be substituted.

3. Amendment of rule 4.- In rule 4 of the said rules,-

- (i) in sub-rule (1), for the existing expression "payable to the public authority", the expression "payable to the public authority or by electronic means to the public authority, if facility for receiving fees through electronic means is available with the public authority." shall be substituted.
- (ii) in sub-rule (2), for the existing expression " payable to the public authority", the expression "payable to the public authority or by electronic means to the public authority, if facility for receivng fees through electronic means is available with the public authority." shall be substituted.

By Order of the Governer,

(Ravishankar Shrivastava) Additional Chief Secretary to the Government

Copy forwarded to the following for information and necessary action:-

- 1. Principal Secretary to Hon'ble Governor, Rajasthan.
- 2. Principal Secretary to Chief Minister, Rajasthan.
- 3. All Addl. Chief Secretary/Principal Secretary/Secretary, Rajasthan, Jaipur.
- 4. All Head of Departments, Rajasthan.
- 5. PS to Chief Secretary, Rajasthan.
- 6. Director, Printing&Stationary, Rajasthan, Jaipur for publication in Issue of the extra ordinary Gazette dated 22-08-2019.
- 7. Director, Information & Public Relation Department, Jaipur.
- 8. Law(Codification) Department.
- 9. Guard file.

(Jagdish Chandra Mathur) Dy. Secretary to the Government